

Ministries, Public Sector Undertakings, bilateral and international agencies and Non-Governmental Organisations attended the Conference.

(c) Progress achieved during Phase I (1981-85) of the Decade Programme in urban water supply, urban sanitation and rural sanitation was reviewed. Plan of action/approach to be adopted during the remaining period of the Decade keeping in view the resources available during the Seventh Five Year Plan (1985-90) and likely achievements during the period were discussed. In addition, aspects such as mobilisation of resources, manpower development, training, health education, operation and maintenance of completed schemes, management information systems, community participation and involvement of Non-Governmental Organisations in the sector work, water quality surveillance and laboratory facilities, research and development etc. were also discussed.

(d) Besides suggesting increase in the allocation for urban water supply and urban and rural sanitation in the State Plan, the Conference recommended optimum utilisation of available resources in order to achieve maximum physical progress. The Conference also recommended review of the procedure and conditions for grant of loan by financing institutions. It also provided guidelines to the States for effective implementation of all aspects of the programme relating to urban water supply and urban and rural sanitation. Special recommendations were also made for meeting the difficulties faced by north-eastern States, island territories and people in tribal and hilly areas.

(e) The recommendations adopted by the Conference have been forwarded to all the State Governments/Union Territories and concerned Central Government Departments/Undertakings for necessary action.

Fishing Harbour at Gopalpur in Orissa

1156: SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Orissa have requested Central Government for a fishing Harbour at Gopalpur; and

(b) if so, steps taken in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes Sir.

(b) The Central Institute of Coastal Engineering for Fishery (CICEF) who prepared the technical report in June 1985 have advised to observe the successful functioning and operation of commercial traffic through the channel for a minimum period of about 2 years and then consider establishing a fishery harbour if the channel is kept open for safe navigation of fishing vessels during the fishing season.

Safety of Workers Engaged Mines

1157. SHRI BANWARI LAL PUROHIT : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that the workers engaged in different mines are not provided with safe working environment;

(b) whether Government have issued any directions to State Governments to provide adequate safety to the workers engaged in mines;

(c) if so, the details thereof; and

(d) the other steps Government propose to take to provide sufficient safety to the workers in mines ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The mines Act, 1952 and the rules and regulations framed thereunder contain adequate provisions for safety, health and working conditions in the mines. The number of prosecutions launched during the years 1983 and